

# HIGH COURT OF JUDICATURE AT PATNA

## TENDER NOTICE NO.: -08/2015/Computer Cell

### INVITATION FOR EXPRESSION OF INTEREST (EOI) / TENDER FOR INSTALLING DIGITAL DISPLAY BOARDS IN PATNA HIGH COURT

The High Court of Judicature at Patna invites Expression of Interest & Tender from interested firms for the installation of Digital Display Boards in Patna High Court & Bar Associations of Patna High Court.

Interested service providers may furnish their Expression of Interest (EOI) along with tender with all the necessary documents in a sealed cover along with the covering letter duly signed by an authorized signatory and a refundable Earnest Money Deposit (EMD) (without interest) of **5 % (Five percent) of estimated value** to be procured in the form of Bank Draft in favour of "Registrar General, Patna High Court, Patna" must be submitted to Registrar General, Patna High Court on or before 04<sup>th</sup> December 2015 by 17:00 hours.

1. **GOALS OF THIS EXPRESSION OF INTEREST (EOI) / Tender:** - The purpose of this EOI is to seek proposals from interested firms in a tender process for selection of service provider for installation of digital display boards in Court Rooms, Court room door top as well as various other locations which will display mainly the case running information of Courts as well as any other information as and when required. The service provider will be responsible for transitioning the existing point based digital display boards to the new LED/LFD Screen based digital display boards. Interested firms may visit Patna High Court for site inspection on or before 02<sup>nd</sup> December 2015 from 11:00 AM to 01:00 PM (on Court working days only).

*Colan S. J. G.*  
*Reg. 17/12/15*  
*18/11/15*

2. **Tentative Calendar of EOI / Tender**:- Following is the schedule regarding Expression of Interest (EOI):-

S.No.	Subject	Date
1	Floating of Expression of Interest (EOI) / Tender on Website of Patna High Court	09 <sup>th</sup> November 2015
2	Site Inspection (if required by vendors)	On or before 27 <sup>th</sup> November 2015 from 11:00 AM to 01:00 PM (on Court working days only).
3	Last date of Submission of EOI / Tender	Three weeks from Last publication of tender.
4	Opening of EOI / Tender	15 <sup>th</sup> December 2015 (Tentative)

3. **Scope of Work**: - The selected vendor will be responsible for installation and complete maintenance / update of the LAN & Electric work for display boards, Thin Clients, digital display boards / digital signage and configuration of software / URL / Application to be deployed, etc. as and when required. At least one Resident engineer and spare / extra stock (LED Screen, Thin Client, etc.) should be present in Patna High Court to meet any exigency so that the Court work may not hamper through out the warranty period.

Cdanda. S. Jha,  
Reg. IT / CPC  
18/11/15

4. **Quantity Required (Approx)**:- Following are the quantity required:-

S.No.	Display Size	Quantity	Place to be Installed
1	65" – 72"	14	In Place of Large Display Boards
2	32"-40"	39	Inside Court Room
3	21"-24"	39	Court Room Door Top

Thin Clients should be quoted as per the quantity given above separately. Bidders need to mention all technical requirements / pre-requisites viz. LAN Points, Power points, etc. required to successfully run the digital signage with specifications in separate sheet.

5. **Technical Specifications**:-

**LFD (LED) / LED based Digital Display Specifications:-**

S. No	Minimum Specifications
1	The Display should have aspect ratio of 16:9.
2	The Display should support true resolution of 1920 X 1080 pixels.
3	The Display should have minimum (Native) contrast ratio of 2000:1 for 21"-24" or higher and 5000:1 or higher for rest.
4	The display should have response time of 7-10 ms or better
5	The Display should have minimum life span of 7 years.
6	The display should support the following video standards: NTSC, Modified NTSC, PAL and PAL 60.
7	The display should have following input terminals.
	a) RGB Input –Mini D-Sub 15 PIN x 1
	b) DVI-D In – 24+1 PIN
	c) RS-232C - 1
	c) HDMI In – 1
	d) LAN port - RJ45

Colandrea, A. G.  
Reg 17/1/15  
18/11/15

	e) AV Port ( Component) -1
	f) USB Port ( Capable of playing Movies, Images, Flash and PPS Files)
8	The LCD should have in-built speakers (10*2 Watt)
9	The Display should be Energy Star 5 or better compliant
10	24 Hrs a day continuous usage capability

<b>Hardware Specifications For Thin Clients</b>	
1	1 GHz Dual Core processor or better
2	Embedded Graphics
3	4 GB RAM DDR3 - 1600 MHz or better
4	Single and Dual Display: 1920x1200 @32bpp
5	10/100/1000 Base-T Gigabit Ethernet

<b>Network / Embedded Software Details</b>	
<b>Sl.No.</b>	<b>Details</b>
1	Web Based Solution (Hosted Manager Application) any where access on the Network.
2	Desirable Compatibility with Ubuntu / Windows Server 2008 / 2012.
3	Thin Client can be placed in multiple Groups and schedules can be sent to a Group or a selection of Thin Clients in a Group or to the Whole Network. Scalable Network. No need of dedicated bandwidth.
4	Can add any number of Thin Client in the Network.
5	Supporting all Media formats (Videos, Images, Flash, Web URLs)
6	Browser should support UNI code (Multi Lingual Support).
7	Option to set Different data / URL for different days of the week
8	Should have the feature of Enabling and disabling Thin Clients on the network. Automated Power OFF and Power ON of Thin Clients and Screens from Central

*Chandrasekhar  
Reg 17/4PC  
18/11/15*

	Manager Application. No Personnel should be required to either switch on, switch off, power off, log in or log out procedures. All the above functions should function automatically as scheduled. Unattended, Continuous Running. Connect through network on "as-and-when-needed" basis. Scalable Network. Thin Clients should be programmed to run unattended 24 x 7
9	Should have the feature to view History, Active and Future Schedules.
10	Should have the feature to overwrite Future Schedules and files on the Thin Client.
11	Ability to view the Current Files / display of the Remote Screen.
12	Feature to set the different shutdown time and reboot time for all days of a week for the Remote Thin Client. Option to set different shut down times for different days of the week and Auto wake up time
13	Logs for viewing the Status of the Thin Clients (Start Up time, Shutdown Time and Server Connect Time). Log Viewer Module in the Manager application to give instant reports for Thin Client start up and shutdown times, etc. The Schedules, Logs and other information for the Thin Clients are uploaded to a Content Server in an encrypted format.
14	Dashboard view of the Network connectivity Status between the Thin Clients and the Central Server, Thin Clients current IP Address & Free Space available on Thin Clients.
15	Option to set Screen shot with time stamp on Thin Client and upload back the screenshot to be viewed from the Manager.
16	Reports between Date ranges. Should be able to export this data to Microsoft Excel & PDF.
17	User access & management - Multi Level user access, Administrator will have all the rights and he can create users and assign rights, User access can be provided for a Thin Client, Group of Thin Clients or each module like Layout Management, Reports etc...

Colandro J. L.  
Reg 17/1/2015  
18/11/15

18	Internet connectivity (Green and Amber or any other color) Indicator at the Thin Clients to identify network connectivity.
19	Reports should be Customizable based on the High Court's requirement with no additional Charges.
20	Option to send Emergency messages to the Thin Clients with FULL Screen overriding effect of current content. Also option to set the Start and End time for Emergency Messages and the frequency interval so that the Thin Clients will toggle between the Emergency Messages and current content.
21	Solution should be able to support Multiple Screens with Different content from the Same Thin Clients
22	Option to change URLs to all the screens from the Central Hosted Manager Application
23	Browser with Javascript / Ajax support
24	Real Time Monitoring System for Thin Clients for Power / Network Connectivity.
25	No Proprietary Hardware required.

6. **Warranty:** - 5 Years comprehensive onsite Warranty on all above mentioned products.

7. **Certifications:** - Minimum ISO 9001:2000 for manufacturing unit and certification for safety or better.

### **FORMAT OF APPLICATION FOR EXPRESSION OF INTEREST**

1. Name and full address of the Organization:
2. Management Structure:
3. Contact Person with designation:
4. Contact telephone numbers and fax no. :
5. Email address:
6. Turnover for last three years:
7. Approval/registration with any Govt. / Agency:

*Colan J. S. J.*  
*Regin/UPC*  
*18/11/15*

8. Court Experience in Digital Display Boards, if any:
9. Any other credentials in the subject area:
10. Acceptance of terms and conditions:

**Terms and Conditions:-**

1. Only those Firms/Companies or suppliers who are interested to supply all the above mentioned components as per quantities mentioned in the Expression of Interest may apply.

2. A refundable Earnest Money Deposit (EMD) (without interest) of **5 % (Five percent) of estimated value** to be procured in the form of Bank Draft in favour of "Registrar General, Patna High Court, Patna."

**Note:** - Bid Security (also known as Earnest Money) is to be given by all the bidders except those who are registered with the Central Purchase Organization/State Purchase Organization, National Small Industries Corporation (NSIC) or the concerned Department.

3. Expression of Interest shall be submitted in a one sealed envelop super scribed with "**Expression of Interest for Digital Signage**" containing separate sealed envelops each for Technical Bid and Financial Bid, in the specified Format:

- (a) Technical bid (Annexure - A)
- (b) Financial bid (Annexure -B)

**Technical bid shall contain the following:**

*Calcutta Jt.  
Reg. No. CPC.  
18/11/15*

(a) Authorization letter issued by the respective brand manufacturers to sell their products, in the case of Authorized Dealers.

(b) Supplier shall have to submit self attested copies of last three years Income Tax Return, Sales Tax Clearance Certificate, Sales Tax Registration Certificate, VAT Number and Permanent Account Number (P AN) with copy thereof be furnished.

(c) A certified copy of the P&L account and Balance Sheet, showing the Gross Turnover for the Financial Year 2013-14 (Asst. Year 2014-15) is over Rupees 50 lakhs.

(d) Evidence for having supplied products to Central Government Departments / Public Sector undertaking in the last one year.

**Financial Bid shall contain following:**

The Financial bid shall indicate **rate per unit inclusive of all applicable taxes** and duly indicating the applicable taxes and their percentage.

4. The firms shall submit their bills in triplicate at the time of supply of articles.

5. Payment shall be made through Bank Draft Bankers' Cheque, not in Cash. 80% of total payment will be made after delivery and rest 20% after inspection and installation of goods. In case defects, if any, found in any of the materials, the concerned firm shall replace it immediately free of cost.

6. Each page of the technical bid containing specification and financial bid should be signed and stamped by the bidder or its authorized signatory.

*Colonel J. H. S. No.  
Reg. No. 10/11/15*

7. **The rates quoted shall be valid for six (06) months.**

8. The selected supplier shall be in a position to supply the articles within 20 days of placing the purchase orders.

9. Court reserves the right to accept/reject /postpone the expression of interest and also to change terms and conditions, the date of submission of opening the expression of interest etc. without assigning any reason to the bidders.

10. The suppliers shall have to submit an affidavit that their firm is not blacklisted.

11. Firms having previous experience of installing and maintaining digital signage **only** may apply along with supporting document.

12. Articles should be in good condition of specified specification having the original packing intact as per samples.

Colandra J.S.  
Reg 17/18  
18/11/15